in the Indian Copyright Ad I am willing to examine that matter and tome to Parliament with a proposed amendment.

SHRI A. I'. JAIN : May I know whether any complaint lias been made lo the hon'ble Minister that as a result of India being a party to international agreements, that is, Paris Agreements etc., there are difficulties in publishing (lie text of all foreign books in India and, therefore, the Indian publishers are unable to publish the text of the foreign books with the result thai the foreign books are very costly and people cannot avail of them in sufficiently large numbers ?

PROF. S. NURUL HASAN : Although this question is not directly connected with the question here, I am prepared to answer it. This is a matter which has been brought to the notice of the Government of India and has been engaging our attention. It is a question of balancing. If we are not a part of the various international conventions, then our films and records will not get the protection of international convention. And. as the House undoubtedly knows. Sir, a considerable amount of money of foreign exchange comes to the country because of these records and films and oilier forms. So, both these matters are interconnected and a dci ision only on one aspect cannot be taken.

दिल्ली में चतुर्थ श्रेणी कर्मचारियों के लिए मकान

*620. श्री सूरज प्रसाद: क्या निर्माण और आवास तथा स्वास्थ्य और परिवार नियोजन मंत्री यह वताने की कृपा करेंगे कि:

(क) 1970-71, 1971-72 और 1972-73 के वर्षों के दौरान दिल्ली में किन-किन स्थानों पर केन्द्रीय सरकार के चतुर्थ श्रेणी कर्मचारियों के लिए रिहायशी मकान बनाये गये हैं ग्रथवा बनाने का विचार है : और

(ख) क्या सरकार चतुर्थ श्रेणी कर्म-चारियों के लिए रिहायशी मकान उनके कार्यालयों के समीप बनाने श्रौर ऐसे रिहायभी मकानों का प्रतिशत बढ़ाने का भी विचार रखती है और यदि नहीं, तो उसके क्या कारण हैं?

(•[ACCOMMODATION roR CLASS IV IM PLQYEES IN DELHI

*G20. SHRI SURAJ PRASAD : Will the Minister of WORKS AND HOUSING AND HEALTH AND FAMILY PLANNING be pleased to slate :

(a) the names of places in Delhi where residential houses have been constructed or are proposed to be constructed for Class IV employees of the Central Government during the years of 1970-71, 1971-72 and 1972-73; and

(b) whether Government propose to build residential houses for Class IV employes dose to their offices and also to increase the percentage of such residential units and if not, what are the reasons therefor ?]

THE MINISTER OF WORKS AND HOUSING (PROF.

DF.BIPRASAD

CHATTOPADHYAYA) : (a) (1) DIZ area. New Delhi.

(2) Thyagaraja Nagar.

(3) Masjid Moth.

(4) Timarpur. (3)

Andrewsganj.

(b) It is the intention of Government to construct quarters for low-paid employees as near to their place of work as possible, subject to the availability of land. It is also Government's intention to increase the percentage of satisfaction for residential units of low-paid employees.

			आवास याय):		
			क्षेत्र, न		126-12
	(2)	त्याग	राज नग	र।	
÷	(3)	मस्जि	दं मोठ	Narra II K	
			र पुर ।		÷.,
	(5)	ऐंडूज	गंज ।		
+[]	English	trans	ation.		

+[] Hindi translation.

(ख) सरकार का विचार यह है कि भूमि उपलब्ध होने पर निम्न ग्राय के कर्मचारियों के लिये क्वार्टरों का निर्माण यथा संभव उनके कार्यस्थान के निकट किया जाए। सरकार का यह भी इरादा है कि निम्न ग्राय के कर्म-चारियों के रिहायशी मकानों की परि-तुष्टि की प्रतिशतता को बढ़ाया जाये।

Oral Answers

भी सूरज प्रसाद: मंत्री जी ने जो जवाब दिया है, उससे यह मालूम होता है कि जितनी भी जगहें इन्होंने बताई हैं, वह पालियामेंट के इर्द-गिर्द नहीं हैं, बहुत दूर पड़ती हैं । ऐसी हालत में मैं सरकार से यह जानना चाहूंगा कि जो एक इंफार्मेशन इसमें नहीं मिली कि 1970-71, 1971-72, 1972-73 में इन्होंने कितने मकान बनाये इसको देने का कष्ट करें ।

दूसरी बात यह कि क्या सरकार इस बात को बतायेगी कि चतुर्थ ग्रेड के जो एम्प्र्लाईज है, उनकी संख्या सेंट्रल गवर्नमेंट में कितनी है ग्रौर उनमें से कितनों को सरकार ने ग्रभी तक क्वार्टर प्रोवाइड किये हैं?

PROF. DEBIFRASAD CHATTO-

PADHYAYA: Sir. as I have ahead) said, the provisions of quarters to the employees near the Parliament House or the Secretariat depends upon the availability of the land. As you know, Sir, there is not much available land in these areas. Within these constrains we are doing our best. Secondly, about the Class IV employees number, I think it is a different question and we nerd notice lor that. But about the percentage of satisfaction. I can supply the information. Regarding Type I quarters, the percentage of satisfaction is nearly 49. By the end of the Fourth Five-Year Plan, we hope'to raise it to 51 per cent. And we have envisaged that by the end of the Fifth pve-Year Plan, we will be providing quarters to 75 per cent of the Class IV employees.

श्री सूरज प्रसाद: फिर यह फिगसे नहीं मिली कि 1970-71, 1971-72 अौर 1972-73 में कितने क्वार्टसं बनायें। ये फिगर्स दी ही नहीं। यह फिगर दे दें कि कितने वहां बनाये। यह हमारे क्वेरचन में था, यह हमने उसी में पूछा था, यह फिगर उन्होंने दी ही नहीं।

PROF. DK1WPRASAD CHATTO-PADHYAYA : I shall give the number. In the 1)1/ Area, we are constructing 64 houses; in I hyagaraja Nagar, 128 houses

il'i'M air I v]H I quai In and in Masjid Moth, 48 houses. In the Andrewsganj area ill houses are under construction. In rimarpui area. 128 are under construction. And in the DIZ area, New Delhi, 184 will be taken up shortly.

श्री **सूरज प्रसाद**ः मेरा दूसरा सवाल है।

श्रो सभापति ग्राप तो कर चुके, ग्रापने तो पूछ लिया।

श्री जगदम्बी प्रसाद यादवः उन्होंने जवाब ही नहीं दिया था।

श्री सभापतिः ग्रापने तो जवाब दे दिया. ग्रब भ्रापको नहीं बुलायेंगे।

श्री जगदम्बी प्रसाद यादवः जवाब नहीं देते इसलिए तो तीन-तीन **दा**र उठना पडना है।

श्री सरज प्रसाद: दूसरा सवाल मेरा यह है कि जिन जगहों का नाम इन्होंने बताया, वहां के लिये उन्होंने खद स्त्री-कार किया कि पालियामेंट से भौर सेकेटेरिएट से वे जगहें बहुत दुर है. तो ऐसी ग्रवस्था में जो सरकार के कर्मचारी हैं, जो फोर्थ ग्रेड के हैं, उन्हें बहत दर से सेकेटेरिएट में ग्राना पडता है ग्रौर इससे उनको बहत कठिनाई पडती है. तो क्या सरकार इस बात का विचार करने को तैयार है कि जब तक कि सेक्रेटेरिएट के इदं-गिदं उनको क्वार्टमं नहीं दे देते, तब मक उनके परिवहन की व्यवस्था करे ताकि वे

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ग्रासानी से ग्रा जा सर्कें। मैं ट्रॉस्पोर्ट भ्रारेंजमेंट करने के बारे में पूछ रहा हूं।

Oral Answers

श्वी उमार्शकर दीक्षितः श्वीमन्, इस तरह का कोई प्रस्ताव हमारे विचाराधीन नहीं है।

श्री सूरज प्रसाद: इस तरह की ब्यवस्था तो प्राइवेट एम्प्लाइज के लिए भी लोग करते हैं कि जहां-जहां जिस-जिस जगह हैं, वहां से लाने के लिये करते हैं।

SHRI MUISUKAINJAIN KUi : 1 nnu 111*1 in three years, the Ministry lias construc-tcd 392 quarters for 592 employees. Now the pertinent question was about the total number of Class IV employees working in the Central Government in Delhi, and the Minister lias replied that he cannot at the moment say what their number is. It seems that this figure of 392 is not even 10 per eent ol the lotal Class IV employees employed in the Central Government here. How many years will it take-the Minister only says "under construction", "to be taken up shortly" "expected" and si. on to provide quarters to all the Central Government Class IV employees in Delhi?

PROF DEBIPRASAD CHATTO-PADHYAYA : Firstly, Sir, the number of the Clas> iv employees who have put forward demands for quarters is 26,335, and the number of employees who have been provided with quarters is 12,961. The percentage of satisfaction is 49.2 to be precise. But, Sir, the condition of persons eligible 10 quarters of Types II and III is worse ihan iliat of Class IV employees, because the percentage of satisfaction in regard to people who draw salaries between Rs. 175 and Rs. .149 is 26.2. So, Sir. the problem is not bad only for the Class IV employees. It is worse for....

श्री जगदम्बी प्रसाद यादवः सेटिस-फे**ग**्रान की व्यास्था क्या है?

भी सभापतिः उन्हें खत्म करने दीजिए।

PROF. DEBIPRASAD CHATTO PADHYAYA : We have ahead; and conceded that the satisfaction rate of the Class IV employees is slightly better than the others. About the other ques-lion, I have already said that according to our plan, by the end of the Fifth Five-Year Plan, the percentage of satisfaction regarding accommodation to employees eligible to Types I, II, III and IV will be 75 per cent. When it will be cent per cent, I cannot say now.

SHRI KALYAN ROY : The Minister is very much satisfied with the percentages.

श्वी लाल आडवाणी: श्रीमन्, मंत्री जी का यह कहना सही है कि क्लास फोर एम्पलाइज के लिए भावास की ब्यवस्था करने की बात, निकट में कोई भूमि उपलब्ध है या नहीं, इस पर निर्भर करेगा। तो क्या मंत्री जी सदन को यह श्राहवासन दे सकते हैं कि भ्रभी जो पुराने मकान हो चुके हैं, जैसे गोल मार्केट की एरिया में श्रौर मिन्टो रोड एरिया में भ्रौर जिनको बुल डाऊन करके वहां पर रिकन्सट्रक्शन हो रहा है, वहां प्रमुख रूप से क्लास फोर एम्पलाइज को ही भावास दिया जाएगा?

भी उमाशंकर दीक्षितः श्रीमन्, हमारी तो नीति यह है कि जहां जिस क्लास के लोग है, वहां प्रायः उनके लिए ही व्यवस्था करना चाहेंगे। कोई इस तरह का भंतर करना कि क्लास 2 या 3 को हटा कर क्लास 4 या एक को लाएं, ऐसा करना कठिन होगा। लेकिन यह जरूर है कि जहां पर वे पहले से है, वहां दूसरों को देने की जरूरत नहीं है, उच्च कक्षा वालों को।

भी लाल आडवाणी : श्रीमन्, मैं समझता ह...

श्वी सभापति: ग्रब ग्राप बहस न करिए।

श्री लाल आडवाणी: उसका कारण यह है—--उनका कहना सही है कि वहां रहने वालों को ग्रावास ग्रवस्य दिया जाएगा,लेकिन बहां पर जो मल्टी स्टोरीज की

के लिए…

भी सभापति: बस ग्रंब हो गया।

श्री लाल आडवाणी : नही, वह जवाब दे रहे हैं।

MR. CHAIRMAN : Mr. Krishan Kant.

PROF. DEBIPRASAD CHATTO-PADHYAYA : Sir, I just want to add one thing to the original question as to whether Class IV employees or for that reason Class III employees could be provided possibly in the near future with quarters nearer Parliament House or the Secretariat. It is perhaps pertinent to observe that we have a Redevelopment Authority of Delhi —we have appointed a Committee on Redevelopment of Delhi-which is particularly going into what we call bungalow areas adjacent to the Secretariat and Parliament House mainly consisting of the big Type VIII quarters in which Ministers and Secretaries are housed. Now there is a proposal of remodelling all these areas and we are not constructing any more Type VIII quarters when these buildings are dismantled and when the Redevelopment Plan is finalised we hope that somewhere near Parliament House and the Secretariat land will be available for the construction of multistorey buildings wherein perhaps Class IV and other low-paid employees could be pi milled with quarters.

SHRI KRISHAN KANT : May I know what the percentage is of Class I officers, Class II officers, Class III officers and Class IV officers, who are without Government ai c ornniodatioii *i*

PROF. DEBIPRASAD CHATTO-PADHYAYA : If I can answer the question slightly in a reverse way, I can' say it this way. The percentage of dissatis-laclion amongst persons entitled to Type YIH quarters is VI per cent.

SHRI KALYAN ROY : Sir, what is this satisfaction or dissatisfaction ? I do net understand it.

SHRI GANESH LAL CHAUDHARY : What is the measurement of satisfaction ²

PROF. DEBIPRASAD CHATTO-PADHYAYA : I am sorry the term satis-Eaction sounds slightly psychological. But the matter is very material. It means the percentage of the accommodation provided and not provided.....

SHRI KRISHAN KANT : Sir, let the Minister give us figures. I asked about Class I, Class II. Class III and Class IV.

PROF DEBIPRASAD CHATTO-PADHYAYA : I am sorry 1 was stopped, but I did not stop. 1 was telling that the percentage of dissatisfaction amongst persons who are entitled to Type VIII quarters but have not been provided with, is 12 per cent. Twelve per cent of the people who are eligible to Type VIII quarters have not got accommodation. Twenty-three per cent of the people entitled to Type VII quarters are without quarters. Twenty-five per cent of the people entitled to Type VI are without quarters. The percentage * > i dissatisfaction, with apologies to Mr. Rov. is not uniform and it is there even in the case of top people.

SHRI MONORANJAN ROY : Sir, on a point HI order. The Minister's reply pertained to Type VIII quarters..

MR. CHAIRMAN : litis is no point nl order.

SHRI MONORANJAN ROY : The question was about the percentage of Class IV, Class III. Class II and Class I officers. That was the question. But the Minister has evaded thai very question.

MR. CHAIRMAN : This is no point of order.

SHRI GANESH LAI. MALI : There is a provision for construction of hiniscs for Class IV employees of the Central Governtnent, I would like to know from the hon. Minister whether a similar provision has been made for Class IV employees of the States in the Fifth five Year Plan.

PROF. DEBIPRASAD CHA'I TO I'ADHYAYA : This question should perhaps be addressed to the State Governments. We are sorry we ate not in a position lo answer it. श्री चकपाणि शुक्ल : क्या शासन को मालूम है कि बहुत से फर्स्ट क्लास और सेकेन्ड क्लास ग्राफिसरों के खुद के यहां पर मकान हैं और फिर भी वे शासकीय मकानों पर रहते हैं? तो क्या सरकार इस तरह के आफिसरों को ग्रपने-ग्रपने मकानों में रहने के लिए बाध्य करेगी ताकि दूसरे लोगों को जिन्हें मकान ग्रभी तक नहीं दिये गये हैं, उन्हें दिये जा सकें?

PROF. DEB1PRASAD CHATTO-PADHYAYA : This is a big policy matter. It was examined in the Ministry and it was decided thai since buildings constructed by these officers are also being used by some oilier people, if 111c-v are forced to give up their quarters, the physical problem oi shortage of accommodation will be there in the city as a whole.

SHRI KALYAN ROV : This is how you are carrying out your Garibi Hatao programme.

SHRI MONORANJAN ROV : They

are gelling Rs. 2,000 rent.

मंब्रियों के निवास स्थानों में परिवर्धन और परिवर्तन

	*621.	भी	जगवम्बी	प्रसाद	यादव :	
•		श्री	मान सिंह	वर्मा :		
	۰.	শী	वीरेन्द्र 🖣	_ह मार	संखलेचा	

- डा० भाई महावीरः
- श्री रस्तन लाल जेनः
- भी ओइम् प्रकाश स्यागी:

क्या निर्माण और आवास तथा स्वास्थ्य और परिवार नियोजन मंत्री यह बताने की कुपा करेंगे कि:

(क) 1 ग्रगस्त, 1969 से ग्रब तक दिल्ली में मंत्रियों के निवास-स्थानों में परिवर्तन तथा परिवर्धन ग्रौर मरम्मत के कार्यों पर कुल कितना व्यय हुग्रा; ग्रौर

(ख) इस द्यवधि में इन निवास-स्थानों को कुल किलने मूल्य का फर्नीचर बिजली का सामान तथा ग्रन्थ सामग्री सप्लाई की गयी?

j [<u>\lilil</u> IUINS AM) ALTERATIONS IN THE RI.SI-

di $\leq i s$ of Ministers

621. SHRI J. I>. YADAV : SHRI MAN SINGH VARMA : SHRI V. K. SAKHLECHA : DR. BHAI MAHAVIR : SHRI RAI IAN LAL JAIN : SHRI O. P. TYAGI :

Will the Minister of WORKS AND HOUSING AND HEALTH AND FAMILY PLANNING be pleased to state :

(a) the total expenditure incurred on additional alterations and repairs to the Ministers' residences in Delhi from the 1st August, 1969 up-to-date; and

(b) The total value of furniture, electric appliances and other articles supplied at these residences during that period?]

HIE MINISTER OF WORKS AND HOUSING (SHRI UMA SHANKAR DIK-SHIT) : (a) Rs. 29,68,067.4-5.

(b) Rs. 7,83,776.18.

‡[निर्माण और आवास मंत्री (भो उना शंकर दीक्षित): (क) 29,68,067.45 रुपये।

(ख) 7,83,776.18 रुपये।]

SHRI MAHAVIR TYAGI : This is terrible. I'lu-v should curtail the expenditure.

SHRI KALYAN ROV : What is this

hotel expenditure ?

श्री जगदम्बी प्रसाद यादव : श्रीमन यह ग्रास्ट्रेरिटी का जो नमुना है, इसमें मैं यह बात जानना चाहता हं कि राज्य मंत्री ग्रौर उपमंत्रियों के ऊपर कितना खर्चा हग्रा। क्या ग्राप इस बारे में ब्रेक ग्रंप बतलायेंगे कि किस मंत्री के ऊपर ग्रलग से किस मद पर मैक्सिमम खर्चा कितना-कितना हम्रा इसी तरह से मंत्रियों, 킁 ? राज्य

+[] English translation.

[] Hindi translation.

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